

Oil Facility should be continued for 1975 on an enlarged basis. The Committee fully endorsed the recommendations of the Managing Director that a special account should be established with appropriate contributions by oil exporting and industrial countries, and possibly by other members capable of contributing and that the Fund should administer this account in order to reduce for the most seriously affected members the burden of interest payable by them under the Oil Facility.

(c) When this proposal materialises, it will be of help to India, which is one of the most seriously affected countries.

Action against customs officials in Bombay

*761. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) the number of customs officials against whom action has been taken and those charge-sheeted in January, 1975 in Bombay; and

(b) other salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). In January, 1975, 4 officials of Bombay Customs House were charge-sheeted. All the four are Class II gazetted officers and they have been charge-sheeted in connection with "woollen rags cases".

Anti-smuggling operation

762. SHRI BHOGENDRA JHA:
SHRI N. K. SANGHI:

Will the Minister of FINANCE be pleased to state:

(a) whether after two months of full, Government have decided to launch its second phase of anti-smuggling operations;

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) There has been no lull in the anti-smuggling drive which is a continuous process and all possible measures are being taken by the Government to make it more and more effective.

(b) Extra staff and equipments have been provided to field officers for anti-smuggling work. Comprehensive schemes for establishment of Shore Guards parties, Road Checking parties, intelligence-cum-Preventive parties and wireless communication network are being implemented. Ten Norwegian speed boats, fitted with radar and other equipment have been acquired and another ten boats are expected to arrive by March this year. Further, legislative and administrative measures also are under consideration.

Purchase of Boeing Jets by Indian Airlines from United States

763 SHRI MUKHTIAR SINGH MALIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines have finalised the deal to purchase two Boeing Jets from the United States; and

(b) if so, the financial implications thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). Government have approved Indian Airlines' proposal for the purchase of two more Boeing-737 aircraft with connected spares and spare engines from the Boeing Company for delivery in the last quarter of 1975. 10 per cent of the cost will be financed by Indian Airlines from its own resources. The balance of 90 per cent will be met out of the loans from the Exim Bank and other commercial and financial institutions, negotiations for which are in progress. The estimated cost will be US \$12.50 million.